THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) to (c) Sir, following 3 athletes under Target Olympic Podium Scheme (TOPS) have been reported positive for the use of prohibited substances as per World Anti Doping Agency (WADA) List:-

Sl. No.	Name of sportspersons	Sports discipline
1.	Mr. Ravi Kumar	Shooting 10 metres Air Rifle
2.	Ms. Neeraj	Boxing -57 Kilogram Weight Category
3.	Ms. Prachi	Athletics- 400 metres, 400 metres Hurdle

The Anti-Doping Disciplinary Panel of National Anti Doping Agency (NADA) has imposed a ban of two years on Mr. Ravi Kumar from participation in any competition and charges against the other two athletes have been framed for violation of Anti Doping Rules, 2015 of NADA. These athletes have also been removed from TOPS.

Playfields in villages under 'Khelo India' Scheme

2556. DR. BANDA PRAKASH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government proposes to develop playfields in the villages of India under 'Khelo India' Scheme;
 - (b) if so, the details thereof;
- (c) the number of villages in India, specially in Telangana with a functional playfield, State-wise; and
 - (d) the number of playfields developed since December, 2018?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) to (d) 'Sports' being a State subject, the responsibility of development of playfields rests with the concerned State/Union Territory Government. The Central Government supplements their efforts by bridging the critical gaps. However, under the Khelo India Scheme, this Ministry has sanctioned 179 sports infrastructure projects including playfields in rural areas, for development of sports infrastructure facilities in the States/Union Territories of the country, including Telangana. State/

Union Territory-wise details of the same are given in the Statement [Refer to the Statement appended to the answer to USQ No. 2554 part (c) and (d)]. Further, this Ministry has introduced geo-tagging of all playfields in the country and sharing the information with the public, which is in progress. So far 3005 playfields have been geo-tagged across the country, which includes 190 in Telangana.

Doping by sportspersons

2557. SHRI VIJAY GOEL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the steps Government has taken to become a cleaner sporting nation;
- (b) whether Government has taken any steps to ensure that sports institutions across the country are National Anti Doping Agency (NADA) compliant;
 - (c) if so, the details thereof; and
- (d) the details of number of athletes during the last three years who have failed doping tests?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) to (c) In order to promote the prevention of and fight against doping in sports with a view to its elimination, India has signed the Copenhagen Declaration on Anti-Doping in Sport on 19th October, 2005. National Anti Doping Agency (NADA) has been established under this Ministry to create awareness against doping and deal with incidences of doping in sports. NADA is also encouraging sports organizations to adopt measures (including sanctions or penalties) and facilitating impiementation doping control by sports organizations.

India is implementing the Athlete Biological Passport program in collaboration with Tokyo APMU (Athlete Passport Management Unit) and enhanced use of scientific methods for sports specific testing.

(d) The details of number of athletes who have failed in dope testing during last years are given in the Statement.